Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0001

MR. MADAN HALDAR VILLAGE- JUGANI CAMP, TEH- PHARASGAON, DIST-KONDAGAON, CHHATTISGARH, 494229 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

ANIL HALDAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions) $% \left({{\left| {{{\bf{S}}_{1}} \right|}}} \right)$

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SINDUR JAIN SINDUR JAIN D/O S K JAIN, FLAT NO. 101, BLOCK D, ORANGE WOODS SOCIETY, NEAR JILA PANCHAYAT, DIST-GWALIOR, MADHYA PRADESH, 474011 **Roll No** - 0002

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI S. K. JAIN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. BRIJMA JAISWAL C/O BHOOPENDRA KUMAR SAHU, BESIDE OF DHAN MANDI, GANJ PARA, BALOD, TEH- BALOD, DIST-BALOD, CHHATTISGARH, 491226 **Roll No** - 0003

Category - OBC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: BHOOPENDRA KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0004

MR. NIPENDRA MISHRA VIKAS NAGAR, KONDAGAON, DIST-KONDAGAON , CHHATTISGARH, 494226 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : GIRISH CHANDRA MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0005

MR. NITIN KUMAR SHRIVASTAVA MIG 19, NEHRU NAGAR MAIN ROAD, BILASPUR, DIST-BILASPUR, CHHATTISGARH, 495001 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

LT. SHRI KRANTI KUMAR SHRIVASTAVA

Affix Passport Size
Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR TRIPATHI NEAR RAMLILA MAIDAN, WARD NO. 19, KHANNA CHOWK, GHOGHAR, TEH- HUZUR, DIST-REWA, MADHYA PRADESH, 486001 **Roll No** - 0006

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

INDRASHEKHAR PRASAD TRIPATHI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY VIKRAM SINGH 728/7, CIVIL LINE BODA BAG ROAD, JHAJHARA COLONY, KHUTEHI, DIST-REWA, MADHYA PRADESH, 486001 **Roll No - 0007**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

KRISHNA DEO SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR KAR PLOT NO. 678/3, JAGANNATH ESTATE NEAR BARAMUNDA, DURGAMANDIR, DIST-BHUBANESWAR , ODISSA, 751003 **Roll No - 0008**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : LATE PURUSOTTAM KAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0009

MR. RAJESH ADVOCATE RAJESH, CHAMBER NO. 104, NEW BUILDING, DISTRICT COURT JIND, DIST-JIND, HARYANA, 126102

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH. MEHER SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0010

MR. ASHOK KUMAR ASHOK KUMAR, ADVOCATE, H.NO. 1111, SECTOR- 13, HUDA, DIST-BHIWANI , HARYANA, 127021 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

OM PARKASH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH ASTHANA H.NO. 639/003, MAHADEV RESIDENCY SAROJ VIHAR, MANAS ENCLAVE, CIMAP POST OFFICE, DIST-LUCKNOW, UTTAR PRADESH, 226015 **Roll No** - 0011

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : LATE RAKESH ASTHANA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RITU FLAT NO. 808, 8TH FLOOR, TOWER- 73, JBB GRAND SOCIETY, SECTOR- 35, BEHIND HERITAGE LAWN, DIST-KARNAL, HARYANA, 132001 **Roll No -** 0012

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SH. SUBHASH DHINGRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANWAR HUSSAIN SIDDIQUE C/O MOHAMMAD NASAR SIDDIQUI, B2, ALPINE APARTMENTS, NEAR FM TOWER, DIST-ALIGARH, UTTAR PRADESH, 202002 **Roll No -** 0013

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: DILAWAR HUSSAIN SIDDIQUE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0014

MR. SATYAM CHANSORIYA

Category - UR

E - 3/198, ARERA COLONY, BHOPAL, DIST-BHOPAL, MADHYA PRADESH, 462016

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

B.K. CHANSORIYA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,

BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0015

MS. RANJEETA YADAV B 59 ANUP VIHAR GATE NO. 1, AWHO COLONY, GAUR, DIST-JABALPUR, MADHYA PRADESH, 482021 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : DEVI PRASAD YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0016

MR. RISHI UJAONEY 119/3, NAYA MOHALLA, DIST-JABALPUR , MADHYA PRADESH, 482002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MANOHAR LAL UJAONEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANJEET SEN 129-A, PUSHPRATNA AVENUE, GRAM- BADIYA KIMA NEAR VIDHYA SAGAR SCHOOL, BHICHOLI MARDANA, DIST-INDORE, MADHYA PRADESH, 452016 **Roll No -** 0017

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : DHRUVA PRASAD SEN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0018

MR. DILIP KUMAR SINGH

Category - UR

VILLAGE- GARHWA, POST- KAZISARAI, DIST-VARANASI, UTTAR PRADESH, 221105

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SABHA SHANKAR SINGH

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KHUB LAL SAHU VILL- DHAURABHATHA, POST- KUNDEL, TEH-MAGARLOD, DIST-DHAMTARI, CHHATTISGARH, 493662 **Roll No -** 0019

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

LATE SHRI KHELAVAN RAM SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0020

MR. ANUJ KUMAR Category - SC

VILLAGE- PAKURBHAT, POST- JAMARUA, TEH-BALOD, DIST-BALOD, CHHATTISGARH, 491226 **Domicile of C.G.** - YES

Gender - MALE

Father's / Husband's Name:

ASTHIR RAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0021

MRS. ANUBHUTI JHA

Category - UR

CHAITANYA 211/9, PLOT NO. 2, MADHUBAN NAGAR, BOARSI, DIST-DURG , CHHATTISGARH, 491001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

MR. MOHIT SELOT

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANTOSH SAHU C/O RAVI SHANKAR TIWARI, 703, DWARKA NAGAR, BEHIND BHARAT SEWAK SAMAJ SCHOOL, DIST-JABALPUR, MADHYA PRADESH, 482001 **Roll No -** 0022

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI JAGDISH PRASAD SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0023

MR. AMIT SINGH WODIYAR

Category - UR

14/4- E, ABELI ROAD, NEW KATRA, OPP UCO BANK, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

NANHEY LAL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0024

MS. DIPIKA MALHOTRA

Category - UR

206-A, JEEWAN NAGAR OPP. MAHARANI BAGH, DISTNEW DELHI , DELHI , 110014

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: LATE SH. B.M. MALHOTRA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0025

MS. RONAK SOMANI 33, PRATAPGANJ MARG, ALIRAJPUR, DIST-ALIRAJPUR , MADHYA PRADESH, 457887 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: OCHHABLAL SOMANI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0026

MR. VIJAY JAMODIYA VILL- RATWA, POST- GULWA, TEH- PITHAMPUR, DIST-DHAR, MADHYA PRADESH, 454001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BADRILAL JAMODIYA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0027

MR. BHARAT AGRAWAL

Category - UR

JAGDISH COLONY, NEAR RAMAN CHAKKI, DIST-GUNA, MADHYA PRADESH, 473001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI BALCHAND AGRAWAL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0028

MR. VIVEKANAND KOTANGLE BEHIND RAMJANIYA BABA MAZAR TALAPARA, DIST-BILASPUR, CHHATTISGARH, 495001 Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

LATE S.K. KOTANGLE

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARSH CHOUHAN HIG 98, SANJEEV NAGER POLICE HOUSING SOCIETY NEW JAIL ROAD , DIST-BHOPAL , MADHYA PRADESH, 462038 **Roll No** - 0029

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI CHANDER LAL CHOUHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0030

MS. MANISHA

Category - UR

HAIDER NAGAR, AMIPUR, NAGOLA NEAR SHIV MANDIR, DIST-HAPUR, UTTAR PRADESH, 245101

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SH. GOVIND SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. ONKAR PRASAD JAISWAL C/O NARESH SIRMOUR NEAR- UCO BANK, KAMAL COLONY BALODABAZAR, DIST-BALODA BAZAR BHATAPARA, CHHATTISGARH, 493332 **Roll No - 0031**

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

LATE SHRI PADUM LAL JAISWAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0032

MR. PRASHANT MISRA

Category - UR

C2/19, CHAR IMLI NEAR NANDAN KANAN PARK, DIST-BHOPAL , MADHYA PRADESH, 462016

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: BHRIGU NATH MISRA

Affix Passport Size

Binde ivinii wibid

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. DEEPA RAMTEKE C/O LOVE KUMAR RAMTEKE, LOVE HOUSE, MAMTA NAGAR, MITRA CHOWK, HOUSE NO. 11/12, DIST-RAJNANDGAON, CHHATTISGARH, 491441 **Roll No** - 0033

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : LOVE KUMAR RAMTEKE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHNU MOHAN SINGH YADAV IN FORT OF CENTRAL NAZARAT, NEAR OLD RED BUILDING, CIVIL COURT, DIST-GORAKHPUR, UTTAR PRADESH, 273001 **Roll No - 0034**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMRUP SAVARKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. GANGA KUSHWAHA IN FRONT OF CENTRAL NAZARAT, NEAR OLD RED BUILDING, CIVIL COURT, DIST-GORAKHPUR, UTTAR PRADESH, 273001 **Roll No - 0035**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

CHANDRIKA PRASAD KUSHWAHA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0036

MRS. VARSHA SAXENA W/O SAURABH SAXENA, 58, ASDULLAPUR, MILAK, DIST-RAMPUR, UTTAR PRADESH, 243701 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SAURABH SAXENA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0037

MR. ASHOK PRIYADARSHI

Category - UR

DISTRICT PROSECUTION ON OFFICE, DIST-REWA, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BACCHAN RAM KUSHWAHA

Affix Passport Size Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0038

MR. SAGAR SINGHAL

Category - UR

FLAT NO. 1208-A, TOWER 2C, LAND CRAFT, GOLF LINKS, DIST-GHAZIABAD, UTTAR PRADESH, 201002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

V.P. SINGHAL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SAURABH CHAUDHARY H.NO. 562, NEW SHIVPURI, KILA ROAD, POST AND TEHSIL KHURJA, DIST-BULANDSHAHR, UTTAR PRADESH, 203131 **Roll No - 0039**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

NARESH PRATAP

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SARITA KUMARI H.NO.D.48 SCHC SOCIETY, SECTOR - P3, GEATER NOIDA, DIST-GAUTAMBUDH NAGAR, UTTAR PRADESH, 201308 **Roll No** - 0040

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI UDAI BHAN SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0041

MS. VANDANA DEVI

Category - UR

4/122-1, PURANA KNAPUR, DIST-KANPUR NAGAR , UTTAR PRADESH, 208002

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI SHIV SHANKER DIWAKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0042

MS. VIDYOTTAMA SHARMA H-1325, NEW DARPAN COLONY, THATIPUR, DIST-GWALIOR, MADHYA PRADESH, 474011 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI MADAN MOHAN SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KANCHAN HOUSE NO.B-750, SECOND FLOOR, GREEN FIELDS COLONY, NHPC COLONY, DIST-FARIDABAD , HARYANA, 121010 **Roll No** - 0043

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI BABULAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. EKTA SINGH EKTA SINGH D/O SURESH KUMAR SINGH, ADVOCATE COLLECTORATE COMPOUND, BARAMDA NO.4,, DIST-HARDOI, UTTAR PRADESH, 241001 **Roll No** - 0044

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SURESH KUMAR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0045

MS. SHIKSHARANI PATEL VILL-GURHWA WARD 15, POST - GURH,, DIST-REWA , MADHYA PRADESH, 486553 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHRI BALMIK PATEL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPENDRA GANGWAR VILL AND POST - MUHIUDDIN PUR, BLOCK - BANDA, TAH. POWAYAN, DIST-SHAHJAHANPUR, UTTAR PRADESH, 242042 **Roll No - 0046**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI TEJ PRAKASH GANGWAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SHARMA 20, BRIJ NAGAR, LANDMARK JUNCTION ROAD, BEHIND DD PLAZA MARKET, DIST-MATHURA, UTTAR PRADESH, 281001 **Roll No** - 0047

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI BRIJ BHUSHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0048

MR. VIVEK TOMAR

Category - UR

G-152, ONE CITY, SECTOR -37, GOHANA ROAD, DISTROHTAK , HARYANA, 124001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI VIJAY PAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0049

MR. VIJAY KUMAR GUPTA AMAR BHAWAN, NATWAR ROAD, VILL.- DHANGAIN, BIKRAMGANJ, DIST-ROHTAS, BIHAR, 802212 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SATYA NARAYAN GUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LATUR SINGH KHARI VILLAGE- KHAIRPUR, GURJAR, POST- BISRAKH, GREATER NOIDA,, DIST-G B NAGAR, UTTAR PRADESH, 201307 **Roll No** - 0050

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI AJIPAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0051

MR. SANTOSH SAHU

Category - UR

NEAR SHUKLA DAIRY, BUJURG ROAD, DABRA, DIST-GWALIOR, MADHYA PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: CHHADAMI LAL SAHU

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN KUMAR DUBEY CHAMBER NO- 165, NEW BUILDING HIGH COURT ALLAHABAD,, DIST-PRAYAGRAJ, UTTAR PRADESH, 211001 **Roll No - 0052**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: CHANDRA BIHARI DUBEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0053 MR. RAJESH NAGAR

Category - UR CH. NO-445, DISTRICT & SESSION COURT SURAJPUR, GREATER NOIDA, DIST-GOUTAM BUDHDHA NAGAR, **Domicile of C.G. - NO**

Gender - MALE

Father's / Husband's Name:

UTTAR PRADESH, 201306

SHRI ASHA RAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

Paper II LAW 2.00 P.M. to 5.00 P.M.

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0054

MR. SAMEER SAXENA 14, TEACHERS COLONY, RAJGARH BIAORA, DIST-RAJGARH, MADHYA PRADESH, 465661 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI SUBHASH CHANDRA SAXENA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0055

MS. PREETI DEOL SDS NRI RESIDENCY C BLOCK 103 GREATOR NOIDA, DIST-NOIDA, UTTAR PRADESH, 201310 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI TATVEER SINGH

SHKI IAI VEEK SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0056

MS. SARIKA TRIPATHI 657A/1A, RASGULLA GALI, MELA ROAD, SHIVKUTI,, DIST-PRAYAGRAJ, UTTAR PRADESH, 211004 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI ARVIND TRIPATHI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0057

MR. RAM JIYAWAN YADAVA 160A, SALORI, TELIAR GANJ,, DIST-PRAYAGRAJ , UTTAR PRADESH, 211004 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LACHHIMAN YADAVA

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0058

MRS. REENA GOYAL

Category - UR

REENA GOYAL, 229, KHADARWALA, SATYAPURI,, DIST-MUZAFFAR NAGAR, UTTAR PRADESH,

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VISHNU GARG

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPESH CHAUDHARY RUPESH CHAUDHARY, S/O SHRI RANBEER SINGH, H.N. 65 II, CHANKYAPURI COLONY, MAIN POST OFFICE MATHURA, DIST-MATHURA, UTTAR PRADESH, 281001 **Roll No - 0059**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RANBEER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0060

MS. POOJA DEVI

Category - UR

VILL. + POST- BIRALSI, DIST-MUZAFFAR NAGAR, UTTAR PRADESH, 247772

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

AJAY KUMAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0061

MR. VISHNU GARG

Category - UR

VISHNU GARG, 229 KHADARWALA, SATYAPURI,, DIST-MUZAFFAR NAGAR, UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

DEEPCHAND GARG

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0062

MR. PARVEEN KAUSHIK

Category - UR

VILLAGE- KIWANA, TEH- SAMALKHA,, DIST-PANIPAT , HARYANA, 132101

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

JAGDISH KAUSHIK

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHAWAN SINGH CHAMBER NO 830, 8TH FLOOR, LAWYERS CHAMBER BLOCK, DWARKA COURT DWARKA SEC-10,, DIST-NEW DELHI, 110075 **Roll No** - 0063

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

TEG SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RUBI SINGH RUBI SINGH D/O SATYAVEER SINGH H.NO. 60/289 AVADH VIHAR, KAMBAL WALA BAAG,, DIST-MUZAFFAR NAGAR, UTTAR PRADESH, 251001 **Roll No -** 0064

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SATYAVEER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0065

MR. ABHAY SHARMA H. NO. 221, BRAHMPURI,, DIST-MUZAFFAR NAGAR , UTTAR PRADESH, 251002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SUKHBIR SINGH SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANUJ KUMAR ANUJ KUMAR, S/O SHRI DHANI RAM, H. NO. 126/1, INDIRA COLONY, DIST-MUZAFFAR NAGAR, UTTAR PRADESH, 251002 **Roll No** - 0066

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

DHANI RAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0067

MR. PAVAN KUMAR V + P + O - RONI HARJI PUR,, DIST-MUZAFFAR NAGAR , UTTAR PRADESH, Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

KARAN SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0068

MR. SHARWAN KUMAR S/O SH. VIJAY PAL SINGH, VILL- KHODSAMA, P.O. CHAUSANA,, DIST-SHAMLI, UTTAR PRADESH, 247778 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SH. VIJAYPAL SINGH

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0069

MR. JOHAN KUMAR

Category - UR

107-B (GF), M.S. ENCLAVE, PART-2, DHAKOLI, ZIRAKPUR,, DIST-MOHALI, PUNJAB, 140603

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SURESH CHAND

Affix Passport Size

Examination Centre :

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0070

MR. ASHISH KUMAR SHUKLA 119/307, RAM NAGAR, DARSHAN PURWA,, DIST- Category - UR

KANPUR NAGAR, UTTAR PRADESH, 208012

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

R. N. SHUKLA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. LEENA NIBORIYA 9, KESHAV NAGAR, COLONY HARIPHATAK ROAD, NEAR NEELGANGA POLICE STATION,, DIST-UJJAIN , MADHYA PRADESH, 456010 **Roll No** - 0071

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHANKAR BHAI NIBORIYA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEV NARAYAN VILL.- BANDARI, H. NO. 153, P.O. & TEH.- BHATGAON,, DIST-SARANGARH-BHILAIGARH, CHHATTISGARH, 493222 **Roll No** - 0072

Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SH. TULSI RAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0073

MR. AMIT SINGH E 1, SUJAN SINGH PARK,, DIST-SONIPAT, HA Category - UR

E 1, SUJAN SINGH PARK,, DIST-SONIPAT , HARYANA, 131001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

AJIT SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0074

MR. SATYENDRA KUMAR KAJLA

Category - UR

RZ-54/A, PHASE-2, GALI NO. 9, PREM NAGAR, NAJAFGARH, DIST-NEW DELHI, DELHI, 110043

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SURESH CHANDER

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0075

MR. RAVINDRA SINGH

Category - UR

DISTRICT PROSECUTION OFFICE,, DIST-REWA, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAMAYAN PRATAP SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVEEN KUMAR H. NO. 632, WARD NO 11, BY PASS ROAD, MOHALLA-RADHA NAGAR, POLICE STATION- KOTWALI NAGAR,, DIST-BULAND SHAHR, UTTAR PRADESH, 203001 **Roll No -** 0076

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAM PAL SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0077

MR. SHREY VARDHAN RATERIA S-25A, PANDAV NAGAR, , DIST-NEW DELHI , DELHI, Category - UR

| S-25A, PANDAV NAGAR, , DIST

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : DILIP KUMAR RATERIA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIVENDRA MANI TRIPATHI SHIVENDRA MANI TRIPATHI, VILL + POST- SONARA, TEHSIL-SADAR, P.S.- KOTWALI,, DIST-MAHARAJGANJ, UTTAR PRADESH, 273303 **Roll No** - 0078

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE UMA SHANKAR TRIPATHI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. HUSNARA TYAGI HUSNARA TYAGI, D/O MOHD. MOMEEN, V + P.O.-NAWLA, DIST-MUZAFFAR NAGAR , UTTAR PRADESH, 251201 **Roll No** - 0079

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

MOHD. MOMEEN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0080

MR. ATUL SHARMA

Category - UR

98, CENTURY HOMES, NEAR PATRAKAR COLONY, MANSAROVAR,, DIST-JAIPUR, RAJASTHAN, 302020

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

ANIL KUMAR SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0081

MS. REKHA

Category - UR

H NO. 183, O BLOCK, YASHODA NAGAR, KANPUR, DIST-KANPUR, UTTAR PRADESH, 208011

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: JAI PRAKASH NARAYAN

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0082

MR. ANUBHAV AGGARWAL

Category - UR

SECTOR-2, H NO. 95, CHIRANJEEV VIHAR,, DIST-GHAZIABAD, UTTAR PRADESH, 201002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAVI BHUSHAN AGGARWAL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0083

MR. LUCKY MOHANTY AT PLOT NO 394/F, SECTOR-7, CDA, P.O./P.S. MARKAT NAGAR,, DIST-CUTTACK, ODISSA, 753014 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAS BIHARI MOHANTY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VAIBHAV KAUSHIK FLAT NO K-203, AJNARA, INTEGRITY RAJ NAGAR, EXTENSION, , DIST-GHAZIABAD , UTTAR PRADESH, 201001 **Roll No** - 0084

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : OM CHAND SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHIM SINGH CHOUDHARY Q NO. 40 OPPSITE CIRCLE OFFICE R.C.P. COLONY, SRI VIJAY NAGAR,, DIST-SRIGANGANAGAR , RAJASTHAN, 335704 **Roll No - 0085**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: MOHAN LAL CHOUDHARY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0086

MR. PARVISH KUMAR VI AND POST BADARKHA, DIST-BAGHPAT , UTTAR PRADESH, 250617 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MANGEY RAM

Affix Passport Size

SIIKI MANGET KAM

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0087

MS. ANKITA SHRIVASTAVA
PLOT NO 02. NEAR IDBI BANK, SAI

Category - UR

PLOT NO 02, NEAR IDBI BANK, SAMTA COLONY,, DIST-RAIPUR, CHHATTISGARH, 492001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

YOGENDRA KUMAR SHRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0088

MS. NISHA PANDEY

Category - UR

MIG 61, ADA COLONY, NEEM SARAI MUNDERA, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHIV KANT PANDEY

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0089

MR. NONISH KUMAR

Category - UR

H NO. 0057, BLOCK- 10, ADARESH NAGAR, NAYA GAON,, DIST-MOHALI , PUNJAB, 160103

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH. YESHPAL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Roll No - 0090

Candidate's Name & Address

Category - UR

MR. VARUN SHARMA VPO TALWARA,, DIST-NANGAL , PUNJAB, 140124

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: VINOD KUMAR SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYANKA TYAGI HOUSE NO- 288 B, TYAGI MOHALLA, NEAR ICE FACTORY, HOLAMBI KALAN,, DIST-DELHI , DELHI, 110082 **Roll No** - 0091

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : VINIT KUMAR TYAGI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0092

MR. DHARAM PAL Category - UR

A-99, BRIJ VIHAR, BANTHLA, TEH-LONI, , DIST-GHAZIABAD , UTTAR PRADESH, 201102 **Domicile of C.G.** - NO

Gender - MALE

Father's / Husband's Name:

KARAN SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHEERAJ KUMAR TEOTIA WZ-609/610, III RD FLOOR, RISHI NAGAR, RANI BAGH, PITAMPURA,, DIST-NORTH-WEST DELHI , DELHI, 110034 **Roll No** - 0093

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

VED PAL SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0094

MR. NARAYAN PRASAD 303, SALASAR ENCLAVE, GH-17, SECTOR-27, PANCHKULA, DIST-PANCHKULA, HARYANA, 134116 Category - UR

Domicile of C.G. - NO

Gender - MALE

 ${\bf Father's \, / \, Husband's \, Name:}$

BHARAT BHUSHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0095

MS. SHOBHNA MOHALLA-ATARPURA, GAJRAULA, DIST-AMROHA, UTTAR PRADESH, 244235 Category - UR

Gender - FEMALE

Domicile of C.G. - NO

Father's / Husband's Name:

MAHARAJ SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0096

MR. ASHUTOSH KUMAR MISHRA ASHUTOSH KUMAR MISHRA, 251 VGF, KAILASH HILLS,, DIST-NEW DELHI, DELHI, 110065 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: JAWAHAR LAL MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0097

MS. ANURADHA PATEL PLOT NO 94, GORABAZAR CANTT,, DIST-JABALPUR , MADHYA PRADESH,

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

ROOPCHAND PATEL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0098

MR. RAVIKANT BHARDWAJ HOUSE NO 308, VILL.- GAWALRA, TEH- ISRANA,, DIST-PANIPAT , HARYANA, 132103 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RADHA KRISHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0099

MS. MAMTA SAHDEV A-120, 2ND FLOOR KARAMPURA, NEAR MILAN CINEMA, DIST-NEW DELHI, DELHI, 110015 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

ASHWANI SAHDEV

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SHOBHANA SHARMA H. NO. 1606 A/2 INDRANI APPARTMENT, YADAV COLONY, DIST-JABALPUR , MADHYA PRADESH, 482002 **Roll No** - 0100

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: CHANDRAKANT SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0101

MR. KRISHNA DEV PANDEY C/O SH. O.P. TIWARI KH. NO. 422/2 LAXMI VIHAR Category - UR

BURARI, DIST-BURARI , DELHI, 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SRI BHAGWAN PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHAHIN ALI HASHMI SR. M.I.G. 103 HOUSING BOARD COLONY, HATKESHAR, DIST-DHAMTARI , CHHATTISGARH, 493773 **Roll No** - 0102

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

AKBAR ALI HASHMI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. POOJA GAJRA P.NO. 36, NAV ADARSH COLONY, BEHIND MEHTA PETROL PUMP, DIST-JABALPUR , MADHYA PRADESH, 482002 **Roll No - 0103**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : OM PRAKASH GAJRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0104

MR. KAUSHLESH PRASAD PATEL H.N. 11/1229 INDIRA NAGAR BARA NEAR SARASWATI SCHOOL , DIST-REWA , MADHYA PRADESH, 486001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

TIRATH PATEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0105

MR. RAKESH SINGH

Category - UR

DISTRICT PROSECUTION OFFICE, DIST-BEGUSARAI , BIHAR, 851101

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MAHESH SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHANU PRATAP SINGH BHANU PRATAP SINGH S/O CHARAN SINGH, VILLAGE AND POST-KAIRI, DIST-SHAMLI, UTTAR PRADESH, 251305 **Roll No - 0106**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

CHARAN SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0107

MR. YASH KUMAR SINGH B-1/88, RASHMI KHAND, SHARDA NAGAR, DIST- Category - UR

B-1/88, RASHMI KHAND, SHARDA NAGAR, DIST KUCKNOW, UTTAR PRADESH, 226002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : DIWAKAR SINGH KATIYAR

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0108

MR. SANDEEP KUMAR SAINI H.NO. 186A GALI NO - 5 NEAR SAMASPUR ROAD PANDAV NAGAR, DIST-NEW DELHI, DELHI, 110091 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH. BHAGAT RAM

Dhata was h

Photograph

Affix Passport Size

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0109

MS. SAPNA MIMROT 1009/9 NEHRU NAGAR, DIST-INDORE , MADHYA PRADESH, 452001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

MOTILAL MIMROT

Examination Centre :

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GURUMUKH H.NO. - 552, VILLAGE & POST CHIPIYANA BUZURG, DIST-GAUTAM BUDH NAGAR , UTTAR PRADESH, 201009 **Roll No -** 0110

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI PREM CHAND

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0111

MR. VIKRAM KUMAR DUBEY FLAT NO - 104, SUKHDEV RESIDENCY, PADARA, DIST-REWA, MADHYA PRADESH, 486001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SUNIL KUMAR DUBEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0112

MR. ASHISH ANAND PANDEY BESIDE SWAPNESH PATHAK H.NO. 10, NARMADA JI WARD, DIST-MANDLA, MADHYA PRADESH, 481661 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: GOVIND PRASAD PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0113

MR. ROHIT GOEL

Category - UR

74/13 NEW HANUMAN PURI SURAJ KUND ROAD , DIST-MEERUT , UTTAR PRADESH, 250001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BHUSHAN KUMAR GOEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH PANDEY KP- 2/270, KAUSHAL PURI NEAR SANKAT MOCHAN DHAM MANDIR, KHARGAPUR, GOMTI NAGAR, DIST-LUCKNOW, UTTAR PRADESH, 226010 **Roll No -** 0114

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAM AWADH PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0115

MRS. PRIYANKA GUPTA

Category - UR

C-603 PROVIEW LABONI CROSSING REPUBLIC, DISTGHAZIABAD , UTTAR PRADESH, 201016

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

ANKIT GUPTA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

DIST-DELHI, DELHI, 110006

Roll No - 0116

MR. MOHD SAMEEN 6334-35 GALI ISHWARI PARSAD, BARA HINDU RAO,, Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

AYAZUDDIN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0117

MRS. BEEMA CHAUHAN

Category - UR

DISTRICT AND SESSION COURT, DIST-JASHPUR, CHHATTISGARH,

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : MANOLAL CHAUHAN

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0118

MR. GAURAV CHAUHAN H.NO. 58/84/14 TILAKNAGAR, ALLAHPUR,, DIST-ALLAHABAD (PRAYAGRAJ), UTTAR PRADESH, 211006 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHILENDRA SINGH CHAUHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RENU TIWARI H.NO. 2920, SARKARI KUAN IN FRONT OF OFFICE GHAMAPUR, DIST-JABALPUR, MADHYA PRADESH, 482001 **Roll No -** 0119

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

MAHADEV TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
- 2. Permission to appear in the examination is provisional subject to produce / submit the required documents / testimonials / original copy of challan as and when called for, as per norms / guidelines of the concerned advertisement and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHILPA AGARWAL GANDHI CHAUK GAROTH, DIST-MANDSAUR ,

MADHYA PRADESH, 458880

Gender - FEMALE

Domicile of C.G. - NO

Roll No - 0120

Category - UR

Father's / Husband's Name : MOHAN LAL AGARWAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0121

MR. GAURAV SINGH

Category - UR

BESIDE LIONS EYE HOSPITAL, NARENDRA NAGAR,, DIST-REWA, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

PRAKASH SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTRAM SINGH BHATI CH NO. - 271 STREET NO. - 7 DISTRICT & SESSION COURT, SURAJPUR, DIST-GREATER NOIDA, UTTAR PRADESH, 201306 **Roll No -** 0122

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHAHMAL SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. INDRAJEET YADAV 2/424 CHANDRA LEKHA VILLA D.U. HOMEOPATHY CLINIC VINDHYA VIHAR COLONY PADRA, DIST-REWA, MADHYA PRADESH, 486001 **Roll No -** 0123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: DASHRATH PRASAD YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0124

MR. RAM NIVAS YADAV

Category - UR

VIL- BARADIH P.O. AURAI KALA, DIST-BALLIA , UTTAR PRADESH, 221716

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MAHENDRA NATH YADAV

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0125

MR. AJAY KUMAR SHARMA HOUSE NO. 33, STREET NO. 15, PHASE- 6, SHIV VIHAR,, DIST-DELHI, DELHI, 110094 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: PREM SINGH SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANURADHA VASANT SHINDE 601/A MULUND SHANTI CHS LTD. VIDYALAYA ROAD MAHAKALI NAGAR MULUND, DIST-MUMBAI , MAHARASHTRA, 400081 **Roll No - 0126**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: VASANT LAXMAN SHINDE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SACHIN SUBNIS 121, NEAR HANUMAN MANDIR RAYKANPURA, SHUJALPUR CITY, DIST-SHAJAPUR, MADHYA PRADESH, 465333 **Roll No -** 0127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE SURYAKANT SUBNIS

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ KUMAR MISHRA H.N. 578, NEW COLONY HUSAINABAD POST JAUNPUR KACHAHARI, SADAR,, DIST-JAUNPUR, UTTAR PRADESH, 222002 **Roll No -** 0128

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: KUNWAR BHARAT MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MONIKA DHANKAR 279/29, RAM GOPAL COLONY SONIPAT ROAD, OPPOSITE SECTOR 3 AND 4,, DIST-ROHTAK , HARYANA, 124001 **Roll No -** 0129

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: MAHABIR SINGH DHANKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINAY PANDEY H.NO. 20, GROUND FLOOR LANE NO. 1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE,, DIST-NEW DELHI , DELHI, 110029 **Roll No -** 0130

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHEETAL PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0131

MR. RAJEEV SINGH

Category - UR

MOHALLA - KISHAN GARH, DIST-AMROHA , UTTAR PRADESH, 244221

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

JASWANT SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0132

MR. DEEPENDRA PAL SINGH RAGHAV VILLAGE- RORA POST- BIRULI,, DIST-BULANDSHAHAR, UTTAR PRADESH, 203390

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: JUGENDRA PAL SINGH

Affix Passport Size

OGENDIAL THE SHAGE

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD ASIM 529 KA/1327, NEAR NEW MASJID, KHURRAM NAGAR GARDEN, P.O. VIKAS NAGAR, DIST-LUCKNOW , UTTAR PRADESH, 226022 **Roll No - 0133**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHAMSHUL HAQUE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0134

MR. MAHENDER KUMAR Category - UR

VILLAGE - PINJUPURA, P.O. KALAYAT, TEHSIL-KALAYAT , DIST-KAITHAL , HARYANA, 136117 **Domicile of C.G.** - NO

Gender - MALE

Father's / Husband's Name:

GIRDHALA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0135

MR. GOVIND SHARMA

Category - UR

K.S. KOTHI KE SAMNE MELA GROUND MOREHA, DIST-MOREHA, MADHYA PRADESH, 476001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : PARASHURAM SHARMA

Affix Passport Size

Photograph

Examination Centre:D. D. VIDDA COLLEGE A

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0136

MR. GIRIJESH PANDE 3/62 B VIRATKHAND GOMTINAGAR, DIST-LUCKNOW, UTTAR PRADESH, 226010

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

LATE SRI BAL KRISHNA PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0137

MR. NITIN JAIN

Category - UR

76, CHANDRA BHAWAN MAHAL COLONY, DIST-SHIVPURI , MADHYA PRADESH, 473551

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJKUMAR JAIN

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG RAWAT F-43 SHATABDI NAGAR NEAR QUARSI BY PASS RAMGHAT ROAD, DIST-ALIGARH, UTTAR PRADESH, 202001 **Roll No -** 0138

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMESH RAWAT

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR VIJAY KUMAR S/O RAJENDER SINGH, VILL-DANGROL, POST- BHABHISA, DIST-SHAMLI, UTTAR PRADESH, 247775 **Roll No** - 0139

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJENDER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALKRISHAN BALKRISHAN S/O MAHENDRA SINGH, R/O-VILLAGE & POST - MALEERA, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251202 **Roll No -** 0140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MAHENDRA SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0141

MR. NEERAJ KUMAR

Category - UR

H.NO. 464/5/1, SOUTH CIVIL LINES, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHIV KUMAR

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK TYAGI ABHISHEK TYAGI S/O JOGENDER KUMAR TYAGI, H.NO. - 52, VERMA PARK GALI NO. 1 GHANDI COLONY, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251001 **Roll No - 0142**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: JOGENDER KUMAR TYAGI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0143

MR. YAGYESH KUMAR VAIRAGI 151, MAHARSHI DAYANAND MARG , DIST-RATLAM , MADHYA PRADESH, 457001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BALKRISHAN VAIRAGI

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0144

MR. PARVEZ KHAN

Category - UR

4, BASANT COLONY UKALA ROAD, DIST-RATLAM , MADHYA PRADESH, 457001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

ZAKA ULLAH KHAN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0145

MR. RAKESH KAUSHIK Category - UR

KESHAV NAGAR GALI NO. 3 NARNAUL , DIST-MAHENDERGARH , HARYANA, 123001 **Domicile of C.G.** - NO

Gender - MALE

Father's / Husband's Name : UMRAO SINGH KAUSHIK

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0146

MR. ALKESH KUMAR MISHRA A-100, PRIYADARSHINI COLONY DUMANA ROAD, DIST-JABALPUR, MADHYA PRADESH, 482001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: CHANDRIKA PRASAD MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0147

MR. SAPAN KULSHRESHTHA H.NO 2/314, NEAR PANDA CHAKKI, VISHNUPURI, DIST-ALIGARH, UTTAR PRADESH, 202001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

VINOD KUMAR KULSHRESHTHA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANKIT SAXENA H NO. 4A, ALKAPURI COLONY BEHIND NEW HIGH COURT CITY CENTER, DIST-GWALIOR, MADHYA PRADESH, 474011 **Roll No** - 0148

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

PANKAJ SAXENA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0149

MR. HIMANSHU PARASHAR VIDISHA ROAD, PULIYA NO-2 NEAR OLD BUS STAND,, DIST-ASHOKNAGAR, MADHYA PRADESH, 473331 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: ARUN KUMAR PARASHAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHNU VARSHNEY H NO. J 76, JANAKPURI BACK SIDE OF KRISHNA COMPLEX, OPPOSITE LAL MANDIR, RAMGHAT ROAD, DIST-ALIGARH, UTTAR PRADESH, 202001 **Roll No - 0150**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SITA RAM VARSHNEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANKURI TRIVEDI HOUSE NO. 8, KARTIKEY VIHAR, NEAR MANAS GREEN TIRAHA, DIST-LUCKNOW, UTTAR PRADESH, 226028 **Roll No** - 0151

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SATYA PRAKASH TRIVEDI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT DWIVEDI B-25, INFRONT OF INNER WHEEL CLUB, NEAR TULSI PARK, ASHOK NAGAR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002 **Roll No** - 0152

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

UMAKANT DWIVEDI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR JITENDRA KUMAR (ADVOCATE) CHAMBER NUMBER 1049 CIVIL COURT RAJ NAGAR, DIST-GHAZIABAD , UTTAR PRADESH, 201001 **Roll No -** 0153

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

VIJENDRA SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0154

MR. VISHAL

Category - UR

HOUSE NO. 140 SECTOR-4 PART-II, DIST-KARNAL , HARYANA, 132001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BALJIT SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0155

MR. RAGHAVENDRA KUMAR DWIVEDI 442/221 GENE RAILGANJ, BALAGANJ, DIST-LUCKNOW , UTTAR PRADESH, 226003 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SRI KANT DWIVEDI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT PANDEY 8/209 MIG AWAS VIKAS COLONY SCHEME NO.-3 JHUNSI PRAYAGRAJ, DIST-ALLAHABAD, UTTAR PRADESH, 211019 **Roll No -** 0156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJ MANI PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0157

MR. RITESH KUMAR GUPTA SINDHI COLONY PENDRA ROAD, DIST-GAURELA PENDRA MARWAHI , CHHATTISGARH, 495117 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : ARUN KUMAR GUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT KUMAR TUTEJA 49, SUBHASH COLONY BEHIND INDO KIDS SCHOOL KAMLA NEHRU NAGAR AJMER ROAD, DIST-JAIPUR , RAJASTHAN, 302021 **Roll No** - 0158

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SOHAN LAL TUTEJA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ZIYA AHMAD 1/142 VIRAM KHAND-1 GOMTI NAGAR, DIST-

LUCKNOW , UTTAR PRADESH, 226010

Roll No - 0159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MOHAMMAD ZUBAIR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0160

MR. SANDEEP SRIVASTAVA 4/138, VIRAT KHAND, GOMTI NAGAR, DIST-LUCKNOW , UTTAR PRADESH, 226010 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

KRISHNA CHANDRA SRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BAGESH KUMAR SRIVASTAVA PREMLATA NIWAS, ANAND NAGAR COLONY, KANDAWA, DIST-VARANASI, UTTAR PRADESH, 221106 **Roll No** - 0161

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SACHACHIDNAND SRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0162

MR. HEMANT KUMAR YADAV H-6, FIRST FLOOR PANCHSHEEL VIHAR, DIST-NEW DELHI, DELHI, 110017 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

NAND LAL YADAV

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0163

MR. TULSI RAM DEWANGAN UTAI, BAJRANG-NAGAR, WARD-15, POST- UTAI, TAH-DURG, DIST-DURG, CHHATTISGARH, 491107 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : CHAIT RAM DEWANGAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0164

MR. VIJYANT TOMAR

Category - UR

VILLAGE- ANCHORA, POST- ROOPWAS, DIST-BULANDSHAHR, UTTAR PRADESH, 203390

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:
RAMSWAROOP SINGH TOMAR

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0165

MS. DEEPMALA MAGENDRA

Category - OBC

154/3, VIP NAGAR RISALI, BHILAI, DIST-DURG, CHHATTISGARH,

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

V R MAGENDRA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0166

MR. DINESH KUMAR YADAV

Category - UR

G-2, P P QUARTER, KOTHIBAZAR, DIST-NARMADAPURAM, MADHYA PRADESH, 461001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SABHA PATI YADAV

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0167

MR. YOGENDRA KUMAR 54/4 DWARIKA PURI, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: TARA CHAND PALIWAL

ANA CHAND FALIWAL

Examination Centre :D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0168

MR. VARUN KUMAR VILL-POST- DUDHAHERI, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251203 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

NARENDRA SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0169

MR. KUNAL VERMA SHOBHA NIWAS, POST- KAMLA NAGAR, SANJAULI, DIST-SHIMLA, HIMACHAL PRADESH, 171006 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

P S VERMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0170

MRS. PINKY SINGH

Category - UR

FLAT NO. 309, J BLOCK SARITA VIHAR, DIST-DELHI , DELHI, 110076

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SUNIL KUMAR SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0171

MS. SHIVANGI Category - UR

CHAUDHARY WADA SIKANDRABAD, DIST-BULANDSHAHR, UTTAR PRADESH, 203205 **Domicile of C.G.** - NO

Gender - FEMALE

Father's / Husband's Name : ASHOK KUMAR KAUSHIK

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0172

MR. VINAY KUMAR

Category - UR

60/849, GALI NO. 5, AWADH VIHAR SHRI RAM CHOWK, DIST-MUZAFFARNAGAR, UTTAR PRADESH, 251001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

ISHWAR SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0173

MR. SANJAY KUMAR

Category - UR

633/805 KANCHANPUR MATIYARI-CHINHUT, DIST-LUCKNOW, UTTAR PRADESH, 226028

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAM SEHATEY BAJPAI

Affix Passport Size

Examination Centre:

BILASPUR

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0174

MR. BHARAT NATH YOGI

Category - UR

R/O-11, MATH, BHUPALPURA, DIST-UDAIPUR, RAJASTHAN, 313001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

GOKUL NATH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK KUMAR C/O SANTOSH KUMAR VARMA, NEAR GOVERNMENT PRESS, SAI MANDIR GATE CHIKHALI, DIST-RAJNANDGAON, CHHATTISGARH, 491441 **Roll No -** 0175

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

R P SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. NEETU SHARMA H NO. 1, STREET NO. 4 ANJARA COLONY, SECTOR-121, NOIDA, DIST-GAUTAM BUDDH NAGAR , UTTAR PRADESH, 201301 **Roll No -** 0176

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

BRAJESH SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0177

MS. NEETU BANSAL

Category - UR

FLAT NO. 1345, MAHAVIRA APARTMENTS, SECTOR-29, DIST-NOIDA, UTTAR PRADESH, 201301

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : RAM RATTAN BANSAL

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0178

MR. PRADEEP CHANDEL

Category - UR

CHAMBER NO. 749, LAWYERS CHAMBER DISTRICT COURT SAKET, DIST-SAKET, DELHI, 110017

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: **BALWANT SINGH CHANDEL**

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KULDEEP KUMAR HOUSE NO. F-114, 3RD FLOOR, PIPAL ROAD, NEAR PANCHSHEEL NURSINGH HOME, MOHAN GARDEN, DIST-DELHI, DELHI, 110059 **Roll No -** 0179

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

OM PRAKASH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0180

MR. DEEPAK ARORA 264 NORTH GANDHI COLONY LANE NO. 10, DIST-MUZAFFARNAGAR , UTTAR PRADESH, 251001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE KASMIRI LAL ARORA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RUBINA DODHIA 304, YWCA HOSTEL, MADAM CAMA RD, NEAR REGAL THEATER, NEXT TO ST ANNIS SCHOOL, FORT, MUMBAI, DIST-MUMBAI, MAHARASHTRA, 400001 **Roll No** - 0181

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : LIYAKATALI DODHIA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR PANKHA FLAT NO. 202 DRAUPADI KUNJ APARTMENT, NEW PATLI PUTRA COLONY, NEAR PNB BANK, CHURCH ROAD, DIST-PATNA, BIHAR, 800013 **Roll No -** 0182

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE RAM LAKHAN PANKHA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0183

MR. SATISH KUMAR BORBAN NEAR VICTOR PHOTO STUDIO VIKAS NAGAR, DIST-BETUL , MADHYA PRADESH, 460001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BABULAL BORBAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0184

MR. SUNIL KUMAR MORE

Category - UR

AT TIGRIYA, POST- BHARAT BHARATI, TEH- BETUL, DIST-BETUL, MADHYA PRADESH, 460001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMKISHOR MORE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0185

MR. JATIN SHARMA

Category - UR

E-26, 2ND FLOOR, GREATER KAILASH, PART-I, NEW DELHI, DIST-NEW DELHI, DELHI, 110048

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

LATE PRAMOD MRINAL SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0186

MR. ANURAG SRIVASTAVA HOUSE NO. 144, NEAR POLICE STATION TIWARIPUR, DIST-GORAKHPUR, UTTAR PRADESH, 273001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHAMBHU SHARAN SRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0187

MR. AKASH KUNDU

Category - UR

H NO A-57 SHALIMAR ENCLAVE DHAKOLI, ZIRAKPUR, DIST-SAS NAGAR, PUNJAB, 160104

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SURAJMAL KUNDU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0188

MR. DEEPAK KUMAR SINGH CHAMBER NO. 134, LAWYERS BLOCK SAKET COURTS, DIST-SAKET, DELHI, 110017 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI CHAND

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0189

MRS. KAJAL VERMA

Category - UR

S-47, PALLAVPURAM PH-II, MODIPURAM, DIST-MEERUT, UTTAR PRADESH, 250110

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

LAKSHAY KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0190

MR. PARAMJIT 1458/17 UTTAM NAGAR TOWER COLONY HANSI, DIST-HISAR , HARYANA, 125038 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SURINDER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0191

MR. CHANDRA PRAKASH YADAV VILLAGE- BELA AHIRAN, POST- BHARATGANJ, DIST-PRAYAGRAJ, UTTAR PRADESH, 212104 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : VIJAY KUMAR YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0192

MS. SHILPA SINGH SIKARWAR 42 MMIG, ADA COLONY MUIRABAD, DIST- Category - UR

42 MMIG, ADA COLONY MUIRABAD, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: HARINDRA SINGH SIKARWAR

Examination Centre :

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0193

MR. ANSHUMAN TIWARI

Category - UR

D-57, VDA COLONY BADA LALPUR CHANDMARI, DIST-VARANASI, UTTAR PRADESH, 221002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAVINDRA NATH TIWARI

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0194

MRS. RUCHI SHARMA

Category - UR

H NO 95 JK STREET CIVIL LINE 2, DIST-BIJNOR , UTTAR PRADESH, 246701

Domicile of C.G. - NO

Gender - FEMALE

 ${\bf Father's \ / \ Husband's \ Name:}$

AWADESH SHARMA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0195

MR. MOHD ZISHAN KHAN MOHSIN-E-AZAM COLONY NEAR DIAMOND TALKIES, DIST-RAMPUR, UTTAR PRADESH, 244901 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

AHSAN KHAN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHAWANI SHANKER PANERI VILLAGE- PANERIYON KI BHAGAL, POST- SUAVATO KA GUDA, VIA- SAYARA, TEH- SAYARA, DIST-UDAIPUR, RAJASTHAN, 313704 **Roll No - 0196**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : DALI CHAND PANERI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SAVITA GALI NO. 3, SHANKAR KI CANTEEN KE UPAR, CHAMBER NO. 678 COURT PARISAR ROSHNABAD, DIST-HARIDWAR, UTTARAKHAND, 247402 **Roll No -** 0197

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

DEVENDER KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0198

MR. ANIL KUMAR

Category - UR

1090, KHUNTETO KA MOHALLA, TEH. BASSI, DISTJAIPUR, RAJASTHAN, 303301

Domicile of C.G. - NO

Gender - MALE

 ${\bf Father's \ / \ Husband's \ Name:}$

RAMAVATAR GUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0199

MR. SHAKEEL AHMED E-39 NEW, E-23 OLD STREET NO. 01, SUBHASH VIHAR, DIST-DELHI, DELHI, 110053 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

S.N. ALI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VAIBHAV AGARWAL NEAR LIPTON CLUB H. NO.-11 INFRONT OF MLA CHUNNU RAJESH KUMAR COMPANY BAGH CIVIL LINES, DIST-MURADABAD, UTTAR PRADESH, 244001 **Roll No** - 0200

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: UMESH CHANDRA AGRAWAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0201

MR. ASHUTOSH KUMAR SINGH R/O 203 K/1K/1P, OPS. NAGAR, RAJROOPE Category - UR

R/O 203 K/1K/1P, OPS. NAGAR, RAJROOPPUR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : AKHILESH KUMAR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEHA SONI NEHA SONI C/O SHIV SHANKAR SONI SUKHDEV SADAN GHORO KA CHOWK , DIST-JODHPUR , RAJASTHAN, 342001 **Roll No** - 0202

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

DURGA DUTT SONI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURANJAN KUMAR C/O ARCLEGUM MANAGEMENT PVT. LTD. PLOT NO. A-225, GROUND FLOOR, SECTOR-14 KAUSHAMBI, DIST-GHAZIABAD, UTTAR PRADESH, 201010 **Roll No -** 0203

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

ANIL KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV PANDEY OPPOSITE ROAD WAYS IKAUNA MOH-GAUTAM NAGAR POST IKAUNA, DIST-SHRAVASTI , UTTAR PRADESH, 271845 **Roll No** - 0204

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAJAN KUMAR PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0205

MR. VIKRANT KUMAR SRIVASTAV HIG-319 SECTOR-A, SHANTIPURAM, PHAPHAMAU, DIST-PRAYAGRAJ, UTTAR PRADESH, 211013 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: AWDHESH KUMAR SRIVASTAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0206

MR. ASHISH RANJAN YADAV NAND BHAWAN NEAR SHAHNAI GARDEN, B.G. ROAD GUNA, DIST-GUNA, MADHYA PRADESH, 473001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : VIRENDRA SINGH YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0207

MR. HARSH VARDHAN BHAJANJEET COLONEY, NEAR HOLY CROSS SCHOOL , DIST-DATIA , MADHYA PRADESH, 475661 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BHAGIRATH PRASAD

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0208

MR. PRADEEP KUMAR

Category - UR

FLAT NO. 2-C, JYOTI APARTMENT, SECTOR-14, EXTN. ROHINI, DIST-DELHI, DELHI, 110085

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI DHARAM PAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0209

MR. VIPIN KUMAR

Category - UR

GOLE KOTHI, BHIMA BASTI, DIST-FATEHABAD , HARYANA, 125050

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMAN KUMAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0210

MR. HARITMANI GAURACHARYA A-3/47 SHIV MANDIR, VEENA-ENCLAVE, NANGLOI, DIST-DELHI, DELHI, 110041 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

LATE GOPAL AKHILESH ACHARYA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0211

MR. KARUNESH KUMAR GUPTA K.K. GUPTA, ADV., 61- DURGAPURI, TANSEN ROAD, DIST-GWALIOR, MADHYA PRADESH, 474002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BANWARI LAL GUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0212

MR. UPENDAR KUMAR BHARDWAJ MOHALLA-JAITPURA, V/PO BEHROR, DIST-KOTPUTLI BEHROR, RAJASTHAN, 301701 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SUBESH CHAND BHARDWAJ

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0213

MR. BALENDRA KUMAR SHARMA CH. NO. 40, COLLECTORATE COURT, NEAR POLICE LINE, DIST-SAHARANPUR, UTTAR PRADESH, 247001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHEESH PAL SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0214

MR. YAJ PAL DHANDA

Category - UR

HOUSE NO. 1184, SECTOR-18 B, HUDA, JAGADHRI, DIST-YAMUNA NAGAR , HARYANA, 135003

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJ PAL DHANDA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0215

MR. AVINASH MISHRA

Category - UR

H-6, BLOCK-H, LAJPAT NAGAR, SHAHIBABAD, DIST-SHAZIABAD, UTTAR PRADESH, 201007

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI ABDHESH KUMAR MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0216

MS. ANU SAINI A-217A, IIND FLOOR, CLOCK TOWER, HARI NAGAR SOUTH WEST DELHI, DIST-DELHI, DELHI, 110064 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : LATE RAM NARAIN SAINI

LAIE KAM NAKAIN SAIN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0217

MR. KAPIL KUMAR TYAGI

Category - UR

H.NO. 298 A/3, NASIRPUR ASHOK NAGAR, DIST-GHAZIABAD , UTTAR PRADESH, 201001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: BRIJESHWAR DUTT TYAGI

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP KUMAR UPADHYAY H.NO. 738-A, SARVODAY NAGAR, NORTH OF HANUMAN MANDIR, BICHHIYA, POST P.A.C. CAMP, DIST-GORAKHPUR, UTTAR PRADESH, 273014 **Roll No -** 0218

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:
DAYA SHANKAR UPADHYAY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0219

MR. ABHISHEK SINGH H. NO. 2028, BLOCK-D, OMAXE CITY SONIPAT, DIST-SONIPAT , HARYANA, 131001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SATVIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. BABITA SINGH C-769, KALPANA RESIDENCY, PHASE 2, HULASKHERA, MOHAN LAL GANJ, DIST-LUCKNOW, UTTAR PRADESH, 226301 **Roll No -** 0220

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : DILIP KUMAR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SAWAN KUMAR THAKUR H.NO. 41/1072 NEAR SHIV TEMPLE, DHANGAR MOHALLA, TIKRAPARA, DIST-RAIPUR , CHHATTISGARH, 492001 **Roll No** - 0221

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : CHAMAN LAL THAKUR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0222

MR. AJAY PRATAP SINGH SOLANKI V. PO. SARSAINARU, TEH. SAHAWAR, DIST-KASGANJ , UTTAR PRADESH, 207241 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SH. YOGENDRA SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVANISH KUMAR DAS VILLAGE AND POST KAMOLI, TAHSIL SIRAULI GAUSPUR, POLICE STATION AND BLOCK DARIYABAD, DIST-BARABANKI, UTTAR PRADESH, 225207 **Roll No - 0223**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: JAGDISH SHARAN DAS

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MAMTA NIGAM CHARMBER NO. 430 GALI NO. 09, DISTRICT COURT SURAJPUR, GREATER NOIDA, DIST-GAUTAM BUDH NAGAR, UTTAR PRADESH, 201306 **Roll No -** 0224

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: LATE SHRI DHANIRAM SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJENDRA SINGH DHAKAR NEW COLONY TOPE WALA MOHALLA JIWAJI GANJ, LASHKAR, DIST-GWALIOR, MADHYA PRADESH, 474001 **Roll No - 0225**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: HARIBHAJAN SINGH DHAKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0226

MS. SAMRA WAHAB 17/71-D, NAWAB KA HATA KANPUR NAGAR, DIST-KANPUR, UTTAR PRADESH, 208001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: MOHAMMAD WAHABUDDIN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT KUMAR SRIVASTAV H. NO. 748-M, SARVODAYA NAGAR, BICHHIA, NORTH OF HANUMAN MANDIR, DIST-GORAKHPUR, UTTAR PRADESH, 273014 **Roll No - 0227**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: KRISHNA MURARI SRIVASTAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIRUDH KUMAR SRIVASTAVA H. NO. 748-M, SARVODAYA NAGAR, BICHHIA, NORTH OF HANUMAN MANDIR, DIST-GORAKHPUR, UTTAR PRADESH, 273014 **Roll No - 0228**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

KRISHNA MURARI SHIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SHUKLA VILLAGE AND POST KAMOLI, TAHSIL SIRAULI GAUSPUR, DIST-BARABANKI, UTTAR PRADESH, 225207 **Roll No -** 0229

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: HANOMAN PRASAD SHUKLA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINAY KUMAR MUDGAL H-30 IIND FLOOR MAHAVEER APARTMENT AMARKANTAK ENCLAVE NEAR SEWA NAGAR, DIST-GWALIOR, MADHYA PRADESH, **Roll No** - 0230

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHIV KUMAR MUDGAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHEEP KUMAR C/O ASHUTOSH KUMAR SINGH, R/O 203/1 K/IP, O.P.S. NAGAR, RAJROOPPUR, DIST-PRAYAGRAJ, UTTAR PRADESH, 211011 **Roll No -** 0231

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHOBHA RAM SHUKLA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0232

MR. ANKIT KHURANA

Category - UR

C-180, SECTOR-GAMMA-1, GREATER NOIDA, DIST-GAUTAM BUDH NAGAR, UTTAR PRADESH, 201310

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI RAJESH KUMAR KHURANA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0233

MRS. NISHA

Category - UR

608/13, JAT COLONY, KALANAUR, DIST-ROHTAK , HARYANA, 124113

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SATYAJIT

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0234

MS. KAVITA DEVI 986/21, K.V.M. COLLEGE WALI GALI, SHASTRI NAGAR LADHOT ROAD, DIST-ROHTAK, HARYANA, 124001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SH. RAMCHANDER

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0235

MR. RANJEET SINGH

Category - UR

KABIR NAGAR COLONY, VRINDAVAN, SUSUWAHI, DIST-VARANASI, UTTAR PRADESH, 221011

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI RAVI SHANKER SINGH

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMESH CHANDRA SRIVASTAVA VILL AND POST PHRENDA KHURD WARD NO. 09, NAGAR PANCHAYAT ANAND NAGAR, DIST-MAHARAJGANJ, UTTAR PRADESH, 273155 **Roll No - 0236**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: DURGA PRASAD SRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0237

MR. TARIQ NISAMUDDIN KHAN FLAT NO. 1001, ACACIA-B, OMAXE R2, ARJUNGANJ, DIST-LUCKNOW, UTTAR PRADESH, 226002 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

NISAMUDDIN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0238

MR. KRISHNA PRAKASH SINGH 25. CHANAKYAPURI COLONY INDIRA NAGAR , DIST-LUCKNOW , UTTAR PRADESH, 226016 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHIV BAHADUR SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. YOGESH PURANDAR JAGTAP 24 SANYOG VANASHREE COLONEY NEAR D.G.P NAGAR-2, AMBAD KAMTWADA LINK ROAD, AMBAD, DIST-NASHIK, MAHARASHTRA, 422010 **Roll No - 0239**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: PURANDAR SUKDEO JAGTAP

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0240

MR. ARVIND SINGH CHANDEL VILLAGE- BOKREL POST- PONCH TAH- BALODA, DIST-JANJGIR CHAMPA, CHHATTISGARH, 495559 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHRI ROOP SINGH CHANDEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0241

MR. YOGESH RAMESH AMRUTKAR N-53 A-J/3/14-2 RAJRATNA NAGAR, CIDCO- 5TH, DIST- Category - UR

NASHIK, MAHARASHTRA, 422008

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMESH RAGHUNATH AMRUTKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VAIJANATH BABURAO GIRI R.H.NO 11, SAIDEEP APPT, NEAR RAMSHASTRI ATHAWALE SWADHYAY KENDRA SATMAULI CHOWK SHRMIK NAGAR SATPUR, DIST-NASHIK, MAHARASHTRA, **Roll No - 0242**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: BABURAO SHANKAR GIRI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0243

MS. PALLAVI NAGAR

Category - UR

H.NO. 41-A SURYA NAGAR NEAR LIC BUILDING SAKET, DIST-MEERUT, UTTAR PRADESH, 250001

Domicile of C.G. - NO

Gender - FEMALE

 ${\bf Father's \, / \, Husband's \, Name:}$

RAM SEVAK NAGAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEELU KUMARI KASERA H NO. 77 WARD NO 05 NEAR OLD SUBSTATION SUBHASH NAGAR KATGHORA ROAD DIPKA, DIST-KORBA, CHHATTISGARH, 495452 **Roll No - 0244**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: RAMESH CHANDRA KASERA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0245

MS. MANVI CHAUHAN VILLAGE- SHAHPUR URF BHOOTKHADERI POST HASANPUR, DIST-AMROHA, UTTAR PRADESH, 244241 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : KRIPAL SINGH CHAUHAN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUMIT SHARMA 320-A AJANTA COLONY GALI NO 4 NEAR CHOTA MANDIR GARH ROAD , DIST-MEERUT , UTTAR PRADESH, 250004 **Roll No - 0246**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SUBHASH CHANDRA SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL

HN 45 LAKHWAYA RASULPUR POST M.I.E.T. TEHSILMEERUT, THANA- KANKARKHERA, DIST-MEERUT ,

UTTAR PRADESH, 250005

Roll No - 0247

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

DHAN PAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0248

MR. AVINASH CHAND YADAV SHIV 15/47 A-7 SHIV NAGAR COLONY SHIVPUR, , DIST-VARANASI , UTTAR PRADESH, 221003 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHREEKRISHNA YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AMARJIT KAUR H/NO. 342-B BABA DEEP SINGH NAGAR OPPOSITE RAIL COACH FACTORY, DIST-KAPURTHALA, PUNJAB, 144620 **Roll No** - 0249

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

UJJAGER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0250

MR. MANISH KUMAR

Category - UR

H.NO. 437/3 MANGALPURI KANKAR KHERA, , DISTMEERUT , UTTAR PRADESH, 250001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MAHAVEER SINGH

Examination Centre :

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0251

MR. SURAJ PRAKASH

Category - UR

L.S.-63, HARMU HOUSING COLONY HARMU, DIST-RANCHI, JHARKHAND, 834002

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: **UMESH KUMAR GUPTA**

Affix Passport Size

Examination Centre:

BILASPUR

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME

PAPER

8.00 A.M. to 11.00 A.M.

Paper I LAW

2.00 P.M. to 5.00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMENDRA SINGH PATEL
OFFICE- JOINT DIRECTOR PROSECUTION CAMPUSCOLLECTORATE NAVGARH, DIST-SIDDHARTHNAGAR
, UTTAR PRADESH, 272207

Roll No - 0252

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAMLAL SINGH PATEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHIKHA GUPTA SHIKHA GUPTA D/O VED PRAKASH GUPTA ADVOCATE, HOUSE NO. 35 MOHALLA BUDHI MATA MANDIR CHANDAUSI, DIST-SAMBHAL, UTTAR PRADESH, 244412 **Roll No - 0253**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VED PRAKASH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. URMILA RATHI FLAT NO. 503 ASHAPURNA BUILDING OPP. KABARA SCHOOL PAOTA A ROAD , DIST-JODHPUR , RAJASTHAN, 342001 **Roll No** - 0254

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

JUGRAJ RATHI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LOKESH KUMAR VILLAGE - JANSIWANA POST OFFICE- DHOOM MANIKPUR, DIST-GAUTAM BUDHA NAGAR , UTTAR PRADESH, 203207 **Roll No** - 0255

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BALBIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0256

MS. ANAMIKA BAJPAYEE

Category - UR

H.NO. 816 MOHALLA, HERALAL MAWANA, DIST-MEERUT , UTTAR PRADESH, 250401

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : RAM MOHAN BAJPAYEE

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0257

MR. UDIT CHOUDHARY

Category - UR

H.NO. -240 VILLAGE- KHATKI PO/PS - PARIKSHITGARH MAWANA,, DIST-MEERUT, UTTAR PRADESH, 250406

Domicile of C.G. - NO

Gender - MALE

 ${\bf Father's \ / \ Husband's \ Name:}$

SUDESH PAL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0258

MS. SWATI TOMAR HOUSE NO. 468, SECTOR - 2 CHIRANJEEV VIHAR, DIST-GHAZIABAD, UTTAR PRADESH, 201002 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : MAHENDER SINGH TOMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0259

MS. KAVITA NAGAR

Category - UR

VILLAGE - MILAK LACHHI GREATER NOIDA, DIST-GAUTAM BUDH NAGAR, UTTAR PRADESH, 203207

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VEDPAL SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0260

MR. PAWAN KUMAR VILLAGE POST - KOT DADRI, DIST-GOUTAM BUDH NAGAR , UTTAR PRADESH, 203207 Category - UR

Gender - MALE

Domicile of C.G. - NO

Father's / Husband's Name:

HARIDUTT SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0261

MR. MOHIT SHARMA Category - UR

VILL- SIKRI KALAN POST MODINAGAR , DIST-GHAZIABAD , UTTAR PRADESH, 201204 **Domicile of C.G.** - NO

Gender - MALE

 ${\bf Father's \, / \, Husband's \, Name:}$

RISHI DEV SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0262

MRS. POOJA P. 80 B, SEC 23 SANJAY NAGAR, DIST-GHAZIABAD , UTTAR PRADESH, 201002 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SARVEPRIYA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEERAJ SINGH H.N. 338 MAUHAMMADPUR KHUDALIYA, GARHMUKTESHWAR, DIST-HAPUR, UTTAR PRADESH, 245205 **Roll No -** 0263

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

RAJBIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0264

MS. SUDHA NIM

Category - UR

B/193, SECTOR - 2 VAISHALI,, DIST-GHAZIABAD , UTTAR PRADESH, 201010

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SHIV CHARAN LAL

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0265

MR. PRADEEP SINGH BAGHEL WARD NO. 07 SARSI HOUSE BUS STAND BEOHARI , DIST-SHAHDOL , MADHYA PRADESH, 484774 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHIV PRATAP SINGH BAGHEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0266

MR. HARISH KUMAR SAHU VILLAGE CHIKHALI POST SONDRA THANA URLA,, DIST-RAIPUR, CHHATTISGARH, 493221 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SONU RAM SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYAMVADA SINGH C/O SUSHMA SINGH GANDHI NAGAR, GAJANAND SMRITI NURSING HOME TIME, TRIVENI CHAYA, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No - 0267**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: LATE TRIVENI KANT SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPAK SENGUPTA

AMLATOLA, P.O- CHAIBASA PS- SADAR, DIST-

SINGHBHUM, JHARKHAND, 833201

Gender - MALE

Domicile of C.G. - NO

Roll No - 0268

Father's / Husband's Name : LATE ABONI SENGUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0269

MR. RADHE LAL SAHU GRAM POST-NARIYARA THASIL - MALKHARODA, DIST-SAKTI, CHHATTISGARH, 495691 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHYAM KUMAR SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0270

MR. DINESH KUMAR YADAV VILLAGE - PUSWADA POST OFFICE PUSWADA TAHSIL - KANKER, DIST-KANKER, CHHATTISGARH, 494334 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : NATHALU RAM YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVI BHUSHAN BHARAT 101, MAHUAL KOTHI, NEAR INTERNATIONAL SCHOOL, ALPANA MARKET, BORING ROAD, DIST-PATNA, BIHAR, 800013 **Roll No** - 0271

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : KRISHNA NAND PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0272

MRS. MEGHA BAIS WARD NO. 29, H.N. 253 OLD LABOUR COURT PODIBAHAR, DIST-KORBA, CHHATTISGARH, 495677 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : ANSHUL SINGH BAIS

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0273

MR. ALOK KUMAR PATHAK SHUKALAHA BIND BASTI , DIST-MIRZAPUR , UTTAR PRADESH, 231001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : ASHOK KUMAR PATHAK

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0274

MR. DHARMENDRA KUMAR PANDEY VILLAGE - JONHI, POST - KACHOOR, DIST-REWA, Category - UR

MADHYA PRADESH, 486450

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHRI SHIV KUMAR PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0275

MR. DEEPAK MITTAL

Category - UR

HOUSE NO. X-278 NEAR CO-OPERATIVE STORE RAILWAY ROAD, DIST-BHIWANI, HARYANA, 127021

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

PAWAN KUMAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUSHAMA YADAV HOUSE NO. 591 IYA/11 KUMHAR MANDI AGNIHOTRI CLINIC, TELIBAGH, DIST-LUCKNOW, UTTAR PRADESH, 226029 **Roll No -** 0276

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

RAM CHANDRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0277

MR. NEELMANI SHUKLA KHANDGAWORI CIVIL LINE, NAYAPURA, DIST-KOTA , RAJASTHAN, 324001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RADHEY RAMAN SHUKLA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0278

MR. ANIL KUMAR

Category - UR

VILLAGE - REHARI POST - OINA, DIST-JAUNPUR, UTTAR PRADESH, 222146

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAM JEET YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KOKILA RAKESH SHARMA INDRANI BASANT STREET NO. 03, RAM MANOHAR LOHIYA COLONY BEHIND MOWA GOVT. SCHOOL, DIST-RAIPUR, CHHATTISGARH, **Roll No** - 0279

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

KRISHNA SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0280

MR. ANKUR VARSHNEY MOHALLA NO. 1 OPP. KISAN GRAMIN BANK BILSI, DIST-BUDAUN, UTTAR PRADESH, 243633 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LOKESH BABU VARSHNEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0281

MR. AMIT KUMAR SINGH

Category - UR

C-10 PANDAV NAGAR , DIST-MEERUT , UTTAR PRADESH, 250003

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJ KUMAR SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR TIWARI VILLAGE- MAIDANI, SONAURI - HOUSE, BANKUIYA ROAD, NEAR INDIAN GAS GODAM, , DIST-REWA , MADHYA PRADESH, 486001 **Roll No -** 0282

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRINIWAS TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ATUL KHARE SHANTI NAGAR COLONY, GALI NO. 4 BESIDE PREMRUPA NURSING HOME, CHHATARPUR,, DIST-CHHATARPUR, MADHYA PRADESH, 471001 **Roll No** - 0283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAJENDRA KUMAR KHARE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. FAIM KHAN HOUSE NO. YD 14, STREET NO. 4 INFRONT OF NIDHI KIRANA STORE YASH VIHAR MOTI NAGAR, DIST-RAIPUR, CHHATTISGARH, 492013 **Roll No -** 0284

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SHAMEEM KHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0285

MR. SYED MOHAMMAD FAHD SECTOR- M, 985, ASHIYANA COLONY, LDA COLONY, DIST-LUCKNOW, UTTAR PRADESH, 226012 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SYED BADRE ALAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR SANTOSH KUMAR S/O MAHABIR VILL- KASBA-SANGRAMPUR, POST- UNWAL, DIST-GORAKHPUR, UTTAR PRADESH, 273406 **Roll No -** 0286

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MAHABIR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0287

MR. AMIT KUMAR

Category - UR

HOUSE NO. 250, VILLAGE POST- CHANDSARA, , DIST-MEERUT , UTTAR PRADESH, 245206

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJENDRA KUMAR

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0288

MR. AMARJEET SINGH 26 VIDYA SAGAR APARTMENTS PLOT NO. 34, SECTOR 6, DWARKA, DIST-NEW DELHI , DELHI , 110075 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MAHABIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0289

MR. SATYA PRAKASH MISHRA
01/221 NEAR GOVERNMENT SCHOOL NIPA

Category - UR

01/221, NEAR GOVERNMENT SCHOOL NIPANIYA, HUZUR, DIST-REWA, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SHRI KRISHNA KUMAR MISHRA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0290

MR. PRAMOD KUMAR SINGH VILLAGE - GAURKHAS POST - GAURKHAS, DIST-GORAKHPUR, UTTAR PRADESH, 273407 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SUBHASH SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0291

MS. ILA DEOL

Category - UR

12-A, B.K. BAERJEE MARG, BELI ROAD, NEW KATRA, DIST-PRAYAGRAJ, UTTAR PRADESH, 211002

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: GAJENDRA SINGH DEOL

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0292

MS. NETASHA THUKRAL NETASHA THUKRAL D43 PUSHPANJALI ENCLAVE PITAMPURA, DIST-NEW DELHI , DELHI , 110034 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SURENDRA KUMAR THUKRAL

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0293

MR. AJEET SINGH TOMAR VILLAGE- MAWAI RIHAYAK POST- MATAULI , DIST-KANNAUJ , UTTAR PRADESH, 209733 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAM NARESH TOMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYENDRA KUMAR Category - UR

VILL- BAHADURPUR POST - ASALTABAD, DIST-KANNAUJ , UTTAR PRADESH, 209720 **Domicile of C.G.** - NO

Gender - MALE

Roll No - 0294

Father's / Husband's Name:

DINESH CHANDRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0295

MR. AJEET SINGH GAHARWAR
WARD NO-16 ADARSH NAGAR B

Category - UR

WARD NO-16 ADARSH NAGAR BARA REWA, DIST-REWA, MADHYA PRADESH, 486001

Domicile of C.G. - NO

Gender - MALE

 ${\bf Father's \ / \ Husband's \ Name:}$

SHRI RAMPL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0296

MR. PALESH KUMAR GANGBER VILLAGE SILTARA, POST OFFICE- MARKATOLA, DIST-KANKER, CHHATTISGARH, 494670 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : RUPDHAR GANGBER

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0297

MR. MITHILESH KUMAR VERMA
GHANTAGHAIR ROAD JHANWAGURH, DI

Category - UR

GHANTAGHAIR ROAD JHANWAGURH, DIST-MIRZAPUR, UTTAR PRADESH, 231001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE KOMAL CHAND VERMA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0298

MS. RITU SOLANKI

Category - UR

26 VIDYASAGAR APARTMENTS PLOT NO. 34, SECTOR-6, DIST-DWARKA, DELHI, 110075

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: DHARAM DEV SOLANKI

Affix Passport Size

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HIMMAT SINGH

VPO SINGHWA KHASS TEH BASS, DIST-HISAR ,

HARYANA, 125042 **Domicile of C.G.** - NO

Gender - MALE

Roll No - 0299

Father's / Husband's Name:

RANBIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0300

MR. INDRAJEET KUMAR RATHORE WARD NO. 12, PURANI BASHTI CHITARPARA, DIST-JANJGIR-CHAMPA, CHHATTISGARH, 495668 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : LATE SURESH RATHORE

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0301

MR. NARENDRA KUMAR MISHRA GANPATI NAGAR NEW CHANGORABHATA, DIST-

RAIPUR, CHHATTISGARH, 492013

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: SHANKAR PRASAD MISHRA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0302

MRS. MADHUMITA

Category - UR

MOHALLA GOLA KUAN POST-CITY- JALESAR, DIST-ETAH, UTTAR PRADESH, 207302

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SATISH KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0303

MR. JASHWANT SINGH

Category - UR

POST- VILLAGE- KHALLARI, TAHSIL- BADERAJPUR, DIST-KONDAGAON, CHHATTISGARH, 494347

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

SUKHPAL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. PREETI KHUSHBU KUJUR H NO. 571/3, LANE NO-3 RING ROAD NO. 2 SHANTI NAGAR, NEAR LIFE CARE HOSPITAL, DIST-BILASPUR , CHHATTISGARH, 495001 **Roll No** - 0304

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

NIRAJ EKKA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PURNENDRA KHICHARIYA FLAT NO. 201 DR MC VERMA TOWR NEAR WINNERS VALLEY SCHOOL, JARHABHATA, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No** - 0305

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

A K KHICHARIYA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0306

MR. UMESH KUMAR SAHU BEHIND PETROL PUMP LAKHAGARH PITHORA, DIST-MAHASAMUND , CHHATTISGARH, 493551 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

ABHIRAM SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0307

MR. GUDDU KUMAR JHA Category - UR

VIDYAPTTI NAGAR CHAKDAH, W NO. 44 POST-RAJNAGAR, DIST-MADHUBANI , BIHAR, 847211 **Domicile of C.G.** - NO

Gender - MALE

Father's / Husband's Name:

DURGA NAND JHA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0308

MR. DHEERAJ SIHAG
H NO. 232 SECTOR-22-A, DIST-CHANDIGARH,

UTTARAKHAND, 160022 Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

LATE H S SIHAG

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANNU KUMARI ASHOK KUMAR SINGH C/O VAIDYA BIRENDRA KUMAR UPADHYAY EAST OF MALVIYA CHOWK NAI BASTI MAHADEVA, DIST-SIWAN , BIHAR, 841226 **Roll No** - 0309

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SATYENDRA KUMAR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. REKHA SINGH C/O R S THAKUR GALI NO. 1, BHALERAO GALI DURGAPARA, SANTOSHI NAGAR, DIST-RAIPUR , CHHATTISGARH, 492001 **Roll No -** 0310

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: CHANDRA BHANU SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0311

MR. RANVIR SINGH

Category - UR

3C/306 AWAS VIKAS HANSPURAM NAUBASTA, DIST-KANPUR NAGAR , UTTAR PRADESH,

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

JAGATPAL SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0312

MS. LEKHA SAROJ GAUTAM D-705, LAWYER CHAMBER KARKARDOOMA COURT, DIST-DELHI , DELHI, 110032 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LAKSHMI CHAND

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0313

MR. AKHIL ANAND

Category - UR

S-2009, AJNARA GENX CROSSING REPUBLIK, DIST-GHAZIYABAD, UTTAR PRADESH, 201016

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE SH RAJ KUMAR ANAND

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0314

MR. SURYA NARAYAN SAHU 11 A P N BOSE COMPOUND, PO-PS- LALPUR, DIST- Category - UR

11 A P N BOSE COMPOUND, PO-PS- LALPUR, DIST-RANCHI, JHARKHAND, 834001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : AMBIKA CHARAN SAHU

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SAHIL BHARDWAJ VILLAGE KOT, TEHSIL BHALWAL NEAR GOVT GIRLS MIDDLE SCHOOL BHARDWAJ MOHALLA, DIST-JAMMU, JAMMU & KASHMIR, 181122 **Roll No - 0315**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

OM PRAKASH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0316

MR. BHOOPENDRA PRATAP SINGH H NO. 888, KRISHNAPURAM COLONY SHANTIPURAM , DIST-PRAYAGRAJ , UTTAR PRADESH, 211013 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MUNISHWAR SINGH

Examination Centre :

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0317

MRS. FARZANA BEGUM

Category - UR

VILL- RAMAPUR GANGAPUR, POST- KOHANDAUR, DIST-PRATAPGARH, UTTAR PRADESH, 230401

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

MOHD SHAMEEM

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHARAN JEET FLAT NO. 201, THE PIONEER CGHS SOCIETY, GH-3, SEC-64, BALLABHGARH, DIST-FARIDABAD , HARYANA, 121004 **Roll No -** 0318

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

PREM SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHARSHI KUMAR KASOUDHAN B 28/63 A1 A2 BEHIND TULSI MANAS MANDIR, DURGAKUND, BHELUAUR, DIST-VARANASI, UTTAR PRADESH, 221005 **Roll No - 0319**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SANTOSH KUMAR KASOUDHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0320

MR. SAURABH KUMAR SHARMA VILLAGE- JAMALPUR, POST- NIMCHANA, DIST-BULANDSHAHR, UTTAR PRADESH, 203407 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MAHENDRA SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0321

MR. MOHD AZHARUDDIN CHAMBER NO. K-121, NEAR TEHSIL BUILDING TIS Category - UR

HAZARI COURTS, DIST-DELHI, DELHI, 110054

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MOHD HASMUDDIN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0322

MR. AKHILESH Category - UR

1/16 OPPOSITE LIC OFFICE ARYA NAGAR, DIST-JHAJJAR , HARYANA, 124103 **Domicile of C.G. -** NO

Gender - MALE

Father's / Husband's Name:

AJEET SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0323

MR. MANKIT

Category - UR

R/O SASROLI, TEHSIL- MATANHAIL, DIST-JHAJJAR , HARYANA, 124106

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

ATTAR SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0324

MR. DINESH GROVER

Category - UR

452, KASHMIRI BAGH, KISHAN GANJ, DIST-DELHI , DELHI, 110007

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : JAI PRAKASH GROVER

Affix Passport Size

In The Headin GROVE

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0325

MR. ACHINTYA SHASTRI

Category - UR

H NO. 11 MOH HATHIPUR KOTHAR, CITY-LAKHIMPUR, DIST-KHERI, UTTAR PRADESH, 262701

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:
JAGDAMBA PRASAD SHASTRI

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0326

MR. DURGESH TIWARI

Category - UR

VILLAGE AND POST- AMAON, VIA- HATTA, PS-CHAINPUR, DIST-KAIMUR BHABHUA, BIHAR, 821106

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: CHANDRA BHUSAN TIWARI

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0327

MRS. NEELAM BAJPAI VILLAGE-POST- DERI, DIST-CHHATARPUR, MADHYA PRADESH, 471001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : MUKESH KUMAR TIWARI

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

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8.00 A.M. to 11.00 A.M. Paper I LAW

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0328

MS. REENA KAJAL

Category - UR

HOUSE NO. 2499/4, NEW RAJENDRA COLONY BHIWANI CHUNGI , DIST-ROHTAK , HARYANA, 124001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VAJEER SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0329

MR. RAVINDRA KUMAR GOUR 112-B DDA FLATS PITAMPURA VILLAGE, DIST-NEW DELHI , DELHI , 110034 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : MAHAVIR PRASAD GOUR

R Affix Passport Size
Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0330

MR. ATUL MISHRA FLAT NO. 1202 SHIVALIK TOWER KAUSHAMBI, DIST-GHAZIYABAD , UTTAR PRADESH, 201010 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: DHARM PRAKASH MISHRA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0331

MS. PRASANNA BAHUGUNA

Category - UR

FLAT NO. 271, SAWAN CGHS HERITAGE SOCIETY, PLOT- I SECTOR-3, DIST-DWARKA, DELHI, 110075

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

Affix Passport Size

TIRPURA CHARAN BAHUGUNA

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. JYOTI PARMAR BEHIND HANUMAN TORIYA WARD NO. 38 BAKAYAN MARG, DIST-CHHATARPUR , MADHYA PRADESH, 471001 **Roll No** - 0332

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: YOGENDRA PRATAP SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0333

MRS. ANJALI SAHAY

Category - UR

JG-II/718-A VIKASPURI, DIST-NEW DELHI, DELHI, 110018

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

ANAND TAHLAN

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDHIR KUMAR DUBEY KHASRA NO. 69/24, IIND FLOOR, OPPOSITE STAR PUBLIC SCHOOL, WAKEEL LANE, AJIT VIHAR, BURARI NORTH, DIST-DELHI, DELHI, 110084 **Roll No** - 0334

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SRI NARAYAN DUBEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0335

MR. JEETENDER KUMAR

Category - UR

VILLAGE AND POST SHIKOHPUR, DIST-BAGHPAT , UTTAR PRADESH, 250611

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH JAGPAL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0336

MR. CHARANJI LAL

Category - UR

R/O VPO CHANDANA, TEH-KAITHAL, DIST-KAITHAL , HARYANA, 136027

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH TEK CHAND

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL PODDAR SHIVAM VIHAR COLONY, LANE NO.-3, RAJIV NAGAR, KOTRA ROAD , DIST-RAIGARH , CHHATTISGARH, 496001 **Roll No** - 0337

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : RAM NARAYAN PODDAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0338

MR. ANSHU SHUKLA FLAT NO. 514, BLOCK-E, POCKET-3, PARADISE APARTMENT SECTOR-18, DIST-ROHINI, DELHI, 110089 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAVI SHANKAR SHUKLA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR GUPTA 4, STATION ROAD, GAJANAN APARTMENT, 2ND FLOOR, FLAT NO. 202, LILUAH, DIST-HOWRAH, WEST BENGAL, 711204 **Roll No - 0339**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: SHANKAR PRASAD GUPTA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0340

MR. VARUN KUMAR

Category - UR

VPO SASROLI, TEH-MATANHAIL, DIST-JHAJJAR , HARYANA, 124106

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RANBIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0341

MR. SUDHEER SHARMA H NO. B-5, BLOCK-A MANSAROVAR COLONY , DIST-BULANDSHAHR , UTTAR PRADESH, 203001 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BHOODEV SHARMA

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0342

MR. KRIPAL SINGH

Category - UR

VPO- TAMASPURA, TEH- JHAJJAR, DIST-JHAJJAR , HARYANA, 124106

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

JITENDER SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0343

MR. JITENDRA KUMAR PANDEY 4, STATION ROAD, GAJANAN APARTMENT, FLAT NO. 203, LILUAH, DIST-HOWRAH, WEST BENGAL, 711204 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

HARI RAM PANDEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHIKHA JAIN 506, FIRST FLOOR BLOCK-5, PATRAKAR PARISAR, PLOT NO. GH2, SECTOR-5 VASUNDHARA, DIST-GHAZIABAD, UTTAR PRADESH, 201012 **Roll No** - 0344

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : RAJENDRA KUMAR JAIN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0345

MR. ROOPAK GAUR

Category - UR

H NO. 166, NEAR VETERINARY HOSPITAL, DISTBURARI, DELHI, 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAJ KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0346

MR. SWATANTRA TIWARI RAJENDRA WARD BALANI CHOWK , DIST-MUNGELI , CHHATTISGARH, 495334 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : GANGA PRASAD TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR SAHU LINE NO.- 13, H. NO.- 382, KASIDIH, P.O. & P.S.- SAKCHI, EAST SINGH BHUM,, DIST-JAMSEDPUR, JHARKHAND, 431001 **Roll No - 0347**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: MANGAL PRAKASH SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0348

MR. NEERAJ KUMAR

Category - UR

H. NO. - 316, VILL. AND POST- BURARI, NEAR SHIV MANDIR,, DIST-DELHI, DELHI, 110084

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH. SURINDER KUMAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0349

MR. KAMLESH KUMAR SAHU JAWAHAR NAGAR, AKALTARA,, DIST-JANJGIR-CHAMA, CHHATTISGARH, 495552 Category - OBC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name:

BABURAM SAHU

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDARSHAN TIWARI NADI KINARE, INFRONT OF DURGA MANDIR, PANCHGARHI BAZAR, P.O./P.S. KATRASGARH,, DIST-DHANBAD, JHARKHAND, 828113 **Roll No** - 0350

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : GOURI SHANKAR TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0351

MRS. KULWINDER KAUR

Category - UR

J-68, UPPER GROUND, VISHNU GARDEN,, DIST-NEW DELHI, 110018

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

MANPREET SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0352

MR. NAVNEESH MISHRA

Category - UR

WARD NO 4, BASOHLI, TEHSIL- BASOHLI, DIST-KATHUA, JAMMU & KASHMIR, 184201

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

SH. TILAK RAJ

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP YADAV HOUSE NO.- J-630, STREET NO.5, KARTAR NAGAR, SAADHE TEEN PUSTA NORTH EAST,, DIST-DELHI, DELHI, 110053 **Roll No -** 0353

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SH. RAM SUNDER YADAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0354

MRS. PRIYANKA SHUKLA G-700, GAMMA-2, GREATER NOIDA, , DIST-GAUTAM BUDDH NAGAR , UTTAR PRADESH, 201308 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : MAHENDRA SHUKLA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV RANJAN KUMAR C/O MOHAN BABU (ADVOCATE) MOH- SANCHIPATTI, BAGMALI GACHHI, P.O.- HAJIPUR,, DIST-VAISHALI, BIHAR, 844101 **Roll No - 0355**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE RAJESHWAR PRASAD

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD DUBEY H. NO.- 068/B-12, JAI HIND CHOUK, RAMNAGAR, MUKTIDHAM ROAD, SUPELA, BHILAI,, DIST-DURG, CHHATTISGARH, 490023 Roll No - 0356 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHASHI KANT DUBEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAGHUVEER PASWAN LEKHANAGAR, CANTT ROAD, KHAGAUL NEAR-D.A.V. PUBLIC SCHOOL POST- KHAGAUL, DANAPUR,, DIST-PATNA, BIHAR, 801105 **Roll No** - 0357

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAM CHANDRA PASWAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0358

MS. GEETANJLI

Category - UR

DASS TRADING COMPANY LOWER BAZAAR,, DIST-SOLAN, HIMACHAL PRADESH, 173212

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

SH. VINOD GOYAL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0359

MR. SUSHIL KUMAR SUSHIL KUMAR S/O HARI RAM, VPO, THASKA, TEH-GOHANA,, DIST-SONIPAT , HARYANA, 131301 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

HARI RAM

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG SHARMA RIA/1308, 13TH FLOOR, TOWER NO. 11, GULMOHAR GARDEN, RAJ NAGAR EXTENSION,, DIST-GHAZIABAD , UTTAR PRADESH, 201017 **Roll No - 0360**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

MUKESH SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0361

MR. NARESH KUMAR RABARI 120. A RAJHANSH MARG, SHANTI NA Category - UR

120, A RAJHANSH MARG, SHANTI NAGAR,, DIST-SIROHI , RAJASTHAN, 307001

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

JORA RAM RABARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address Roll No - 0362

MR. MOHAN LAL Category - UR

CHAMBER NO 239, DISTRICT COURT, DIST-FATEHABAD , HARYANA, 125050 **Domicile of C.G.** - NO

Gender - MALE

Father's / Husband's Name:

BALBIR SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHA RAM SHARMA ASHA RAM SHARMA, VILLAGE- NAI BASTI, POST-CHANDERU,, DIST-BULANDSHAHR, UTTAR PRADESH, 203001 **Roll No** - 0363

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: RAJENDRA KUMAR SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0364

MR. BALAJEET KUMAR LEKHANAGAR, NEAR D.A.V. SCHOOL, P.O.- KHAGAUL, P.S.- DANAPUR,, DIST-PATNA, BIHAR, 801105 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMAKANT SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0365

MR. SANTRAM SINGH BHATI

Category - UR

VILL.- BANJARPUR, POST- BILASPUR, DIST-G.B.

Domicile of C.G. - NO

NAGAR , UTTAR PRADESH, 203202

Gender - MALE

Father's / Husband's Name:

LATE PHOOL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DR. PRASHANT KUMAR BAGHEL H. NO. 218/1, 06 KONDAWALPARA, KALIPUR, DHARAMPURA NO 010, JAGDALPUR,, DIST-BASTAR , CHHATTISGARH, 494001 **Roll No - 0366**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : LATE DR. VIJAY BAGHEL

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0367

MR. UROOJ AKHTAR

Category - UR

VILL. & P.O.- JARCHA, TEH- DADRI,, DIST-GAUTAM BUDDH NAGAR, UTTAR PRADESH, 203207

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

LATE INAM AKHTAR

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR PAWAN KUMAR SETHI, ADVOCATE, CHAMBER NO. 140, DISTRICT COURT COMPLEX,, DIST-FATEHABAD , HARYANA, 125050 **Roll No** - 0368

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

GURUCHARAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SARWARY 110, SARAI MURTAZA KHAN, NEW BASTI, NEAR BHARAT GAS AGENCY, G.T. ROAD, KHURJA,, DIST-BULANDSHAHR, UTTAR PRADESH, 203131 **Roll No** - 0369

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

LATE SHER MOHD

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0370

MS. ROSHNI

Category - UR

H. NO. 94/29, STREET NO. 1, BASANT VIHAR,, DIST-ROHTAK, HARYANA, 124001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

DHARAM PAL SINGH

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0371

MS. JYOTI SHARMA

Category - UR

H. NO. 398, DEFENCE COLONY,, DIST-HISAR , HARYANA, 125001

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : RAM AVTAR SHARMA

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHYAM SINGH KASHYAP KATGHAR GARI KHANA, DARJI WALI GALI, NEAR TRANSFORMER,, DIST-MORADABAD, UTTAR PRADESH, 244001 **Roll No - 0372**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BABURAM KASHYAP

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0373

MR. NARENDER KUMAR P-105, PILLANJI, VILLAGE- SAROJINI NAGAR, , DIST-NEW DELHI , DELHI , 110023 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BHARAT SINGH

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUMIT TRIPATHI SUMIT TRIPATHI (ADVOCATE), WARD NO 13, NEAR GAYATRI MANDIR, CIVIL LINE,, DIST-SHAHDOL, MADHYA PRADESH, 484001 **Roll No** - 0374

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE SHRI SOMKANT SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0375

MS. NOOPUR CHOUDHARY 125, KASHI BAG COLONY, , DIST-DHAR , MADHYA PRADESH, 454001 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: KISHORI LAL CHOUDHARY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0376

MRS. RICHA JAIN

Category - UR

H. NO. -63, SIMRAN CITY, PHASE-1, MATHPURENA,, DIST-RAIPUR, CHHATTISGARH, 492013

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

DHANESH JAIN

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ASHIMA SINGH ASHIMA SINGH D/O DILIP KUMAR , WAZIDPUR, RAMPUR P.O. & VTC- WAZIDPUR, , DIST-JOUNPUR , UTTARAKHAND, 222203 **Roll No** - 0377

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

DILIP KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0378

MS. RANJANA DEVI

Category - UR

HOUSE NO 127, PROFESSORS COLONY, KARHERI URBAN ESTATE, DIST-PATIALA, PUNJAB, 147002

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

TARA CHAND

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RICHA AGRAWAL RICH AGRAWAL, AGRAWAL MEDICAL STORE, KOTHI CHHURAHA, NOWGONG,, DIST-CHHATARPUR, MADHYA PRADESH, 471201 **Roll No** - 0379

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VISHNU KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0380

MR. DHARMENDRA SINGH CHAUHAN NEW COLONY GHUSIPURA, GALI NO 05, MORAR,, DIST-GWALIOR, MADHYA PRADESH, 474006 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

RAMSWAROOP SINGH CHAUHAN

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH GAURAV HOUSE NO.- 315, ITKI RAOD, LALGUTWA, NEAR KATHAL MORE, P.O.- GUTUWA, P.S.- NAGRI,, DIST-RANCHI, JHARKHAND, 835303 **Roll No** - 0381

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name: LATE RAJESH KUMAR DUBEY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0382

MR. MANISHANKAR VAISHNAV SURYA VIHAR, SEEPAT ROAD, LINGIYADIH,, DIST-BILASPUR, CHHATTISGARH, 495006 Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name: NARMADA PRASAD VAISHNAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0383

MRS. AMITA SHRIVASTAVA
HIG-503 A-BLOCK KANCHAN ASHWA

Category - UR

HIG-503, A-BLOCK, KANCHAN ASHWA PARISAR, D.D. NAGAR, DIST-RAIPUR, CHHATTISGARH, 492010

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

PRAVEEN CHAND SHRIVASTAVA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0384

MRS. YUDHESHWARI VAISHNAV SURYA VIHAR, SEEPAT ROAD, LINGIYADIH,, DIST-BILASPUR, CHHATTISGARH, 495006 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: MANISHANKAR VAISHNAV

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHRADDHA TIWARI NAYA PARA, KIRTI NAGAR, SANTOSHI CHOWK, SIVA KIRANA STORE, SIRGITTI,, DIST-BILASPUR, CHHATTISGARH, 495001 **Roll No - 0385**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI PRASAD TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023
DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA KUMAR MANEKAR NARENDRA KUMAR MANEKAR PARK ROAD, DAMUA NO. 8, POST- DAMUA, TEH- JUNNADEO, DIST-CHHINDWARA, MADHYA PRADESH, 480555 **Roll No - 0386**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : DAYARAM MANEKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NIRAJ KUMAR TIWARI HIRAPUR BINOD NAGAR, DHANBAD, NEAR BARMASIA, OVER BRIDGE OLD BACHPAN PLAY SCHOOL,, DIST-DHANBAD, JHARKHAND, 826001 **Roll No -** 0387

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

BALENDRA TIWARI

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REKHA ROY PLOT NO-09, BLOCK NO-09F, VASUNDHARA NAGAR (SOUTH), BHILAI-3,, DIST-DURG, CHHATTISGARH, 490021 **Roll No** - 0388

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

SHRI KALIPAD ROY

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0389

MRS. INDU KUMARI SNM-MCH STAFF COLONY. P.O.- TO Category - UR

SNM-MCH STAFF COLONY, P.O.- TOWNSHIP BCCL, P.S.-SARAIDHELA,, DIST-DHANBAD, JHARKHAND, 826005

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

LAL BABU THAKUR

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0390

MR. SANJOIT RAY 178 NEW PRIYADARSHANI APARTMENT, PLOT-19, SECTOR-5, DWARKA, DIST-NEW DELHI, DELHI, 110075 Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

DEBA PRASAD RAY

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0391

MRS. SHUBHADA JAMBHORKAR E-3/239 ARERA COLONY,, DIST-BHOPAL, MADHYA PRADESH, 462016

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: SHRI SHISHIR JAMBHORKAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, **BILASPUR**

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

TIME PAPER

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHILASH SHARMA C/O BRIJ BALLABH SHARMA, 108, COLLECTOR CIVIL LINE, NEAR MAMA BANJA CHOWK,, DIST-JHALAWAR , RAJASTHAN, 326001 **Roll No - 0392**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : BRIJ BALLABH SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUNDAN KUMAR OJHA S.N. MEHTA COLONY, MALIGHAT, P.O.- HEAD POST OFFICE, P.S. MITHANPURA, NEAR SIKHA ENTERPRIZES,, DIST-MUZAFFAR NAGAR, BIHAR, 842001 **Roll No - 0393**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

DINESH OJHA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination: 10th November, 2024

<u>TIME</u> <u>PAPER</u>

8.00 A.M. to 11.00 A.M. Paper I LAW

2.00 P.M. to 5.00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL KUMAR JAGTAP KRUSHNA VIHAR, ROW HOUSE NO 9, NEAR GLOBLE VISION CHOOL, AMBAD PATHARDI LINK RAOD, AMBAD,, DIST-NASHIK, MAHARASHTRA, 422010 **Roll No** - 0394

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name:

TULSI RAM JAGTAP

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0395

MS. SEEMA SHARMA QT. NO. 6A, STREET-67, SECTOR-6, BHILAI,, DIST-DURG , CHHATTISGARH, 490006 Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name: SURESH KUMAR SHARMA

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0396

MR. ALOK PRATAP SINGH H NO 58 GOLDEN AVENUE PHASE-3 ROORKEE ROAD , DIST-MEERUT , UTTAR PRADESH,

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : RAVINDRA PAL SINGH

Affix Passport Size

XAVINDRA PAL SINGI.

Photograph

Examination Centre:

(Similar to that affixed on application form)

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0397

MS. RITU PANDEY

Category - UR

H.N. 801 3RD FLOOR BATRA CINMA MUKHERJEE NAGAR , DIST-NEW DELHI , DELHI , 110009

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name: RAVINDRA NATH PANDEY

Affix Passport Size

Examination Centre:

Photograph

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0398

MS. SANGITA 148 RAS VIHAR APARTMENT IP EXTENION PATPAR GANJ EAST DELHI , DIST-DELHI , DELHI, 110092 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

BABURAM

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0399

MS. DEEPTI PANDEY

Category - UR

59/A AKANSHA KUNJ RISALI BHILAI NAGAR, DIST-DURG , CHHATTISGARH, 491001

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name:

C.L. PANDEY

Affix Passport Size

Photograph

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

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Written Examination of District Judge (Entry Level) 2023 DIRECT RECRUITMENT

Candidate's Name & Address

Roll No - 0400

MS. TRINESH PURNIMA T-474 STREET NO-5 BAIJEET NAGAR, DIST-NEW DELHI , DELHI, 110008 Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name:

VIJAY KUMAR

Examination Centre:

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT, BILASPUR

Affix Passport Size

Photograph

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